

(vii) No. 326/77-CE, dated the 24th November, 1977. Placed in Library. See No. LT-1173/77 for (iv) to (vii)].

Report (1975-76) of the Marine Products Export Development Authority Cochin and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): Sir, on behalf of Shri Arif Beg, I beg to lay on the Table, under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972, a copy (in English and Hindi) of the Annual Report of the Marine Products Export Development Authority, Cochin, for the year 1975-76, together with a statement giving reasons for the delay in laying the Report. [Placed in Library. See No. LT-1229/77].

Audit Report on the Annual Accounts 1974-75) of the Coffee Board, Bangalore

SHRI KRISHNA KUMAR GOYAL: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Audit Report on the Annual Accounts of the Coffee Board, Bangalore for the year 1974-75. [Placed in Library. See No. LT-1231/77].

Report (1976-77) and Accounts of the Trade Development Authority, New Delhi and related papers

SHRI KRISHNA KUMAR GOYAL: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Seventh Annual Report and Accounts of Trade Development Authority, New Delhi, for the year 1976-77, together with the Auditor's Report on the Accounts. [Placed in Library. See No. LT-1230/77].

Notifications of the Ministry of Commerce, Civil Supplies and Cooperation

SHRI KRISHNA KUMAR GOYAL: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce, under subsection (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) S.O. No. 2590, dated the 13th August, 1977, publishing the Export of Ceramic Products (Inspection) Amendment Rules, 1977.

(ii) S.O. No. 2583, dated the 13th August, 1977, publishing the Export of Footwear (Inspection) Amendment Rules, 1977.

(iii) S.O. No. 2603, dated the 20th August, 1977, publishing the Export (Quality Control and Inspection) Amendment Rules, 1977.

(iv) S.O. No. 2910, dated the 17th September, 1977, publishing the Export of Crushed Bones, Hooves and Horns (Inspection) Rules, 1977. [Placed in Library. See No. LT-1233/77 for (i) to (iv)].

Standard of Weights and Measures (Packaged Commodities) Rules, 1977

SHRI KRISHNA KUMAR GOYAL:

Sir, I also beg to lay on the Table a copy of the Ministry of Civil Supplies and Cooperation Notification G.S.R. No. 622(E), dated the 26th September, 1977, publishing the Standards of Weights and Measures (Packaged Commodities) Rules, 1977, under subsection (4) of section 83 of the Standards of Weights and Measures Act, 1976, together with a Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Notification. [Placed in Library. See No. LT-1102/77].